

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
(Establishment Section) **Civil Secretariat,**
Srinagar/Jammu

Subject: Confirmation/regularization of Mtr. Afrooza Akhter, I/C Director as Director, Urdu Coordination Cell, J&K.

Reference :J&K Public Service Commission's No. PSC/DPS/16/2025-05(C.No.7655407) dated 04.07.2025

Government Order No. **8259**-JK(LD) of 2025
Dated 15 -07-2025

As recommended by Jammu and Kashmir Public Service Commission /Departmental Promotion Committee, sanction is hereby accorded to the confirmation/ regularization of Mtr. Afrooza Akhter, I/C Director as Director, Urdu Coordination Cell, J&K in the Pay Level -12 (78800-209200) w.e.f. 25.11.2024.

This Order shall be subject to the outcome of writ petition/ O.A, if any, pending before any Court of Law/ Tribunal.

By Order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government.
Dated. 15 .07.2025

No. LAW-Estt/40/2025-10

Copy to the:

1. Commissioner Secretary to Government, General Administration Department.
2. Director Finance, Department of Law, Justice and Parliamentary Affairs.
3. Secretary, J&K Public Service Commission Srinagar/Jammu.
4. Director Litigation, Jammu/ Kashmir.
5. Director Urdu Coordination Cell, J&K.
6. Private Secretary to Hon'ble Chief Minister, J&K for information of the Hon'ble Chief Minister.
7. Private Secretary to Secretary to Government, Department of Law, Justice and PA for information of the Secretary.
8. Concerned officer for information.
9. Incharge Website, Department of Law, Justice and PA.
10. Government Order file
11. Concerned file.


(Reyaz Ali Bhat)
Assistant Legal Remembrancer